

1./ 30.7.96.

Counsel for the applicant : Shri B.N. Choube~~y~~

Shri B.N. Choube~~y~~, the learned counsel for the applicant prays for time to produce some documentary evidence in support of his stand that <sup>applicant</sup> he has been working since 1969 and thereby claiming seniority in the gradation list. Time is granted. List this case on 14.8.96 for admission.

/CBS/

*N.K.V.*  
(N.K. Verma)

Member (A)

2./ 14.8.96.

Shri B.N. Choudhary, the learned counsel

for the applicant.

After certain argument, Shri Choudhary, the learned counsel for the applicant seeks one week adjournment for producing departmental scheme on the subject for which agitation has been made. List this case on 21.8.96 for admission hearing.

*N.K.V.*  
(N.K. Verma)

Member (A)

3./ 21.8.96.

None for the applicant.

No body appears for the applicant even after two call this morning. Let this case be adjourned by two weeks to be listed on 4.9.96 for admission hearing.

*N.K.V.*  
(N.K. Verma)  
Member (A)

receipt of notices  
or representations  
kept in file C  
July 1996

/CBS/

4./ 4.9.96.

Shri B.N. Choudhary, the counsel for the applicant.

Requisite for notice  
filed on behalf of the  
Respondent No. 2, 3, 4 and  
5. M.K.F.  
11/9/96.

Heard. Admit. Issue notices to the respondents to file W/S within four weeks. Rejoinder, if any, may be filed within two weeks thereafter. List this case on 8.10.96, for hearing.

/CBS/

(K.D. Saha)

Member (A)

(V.N. Mehrotra)

Vice-chairman

5/8.10.1996

Counsel for the applicant : Mr. Shashi Bhushan

Counsel for the respondents : None

Adjourned to 5.12.1996 for hearing.

( D. Purkayastha )  
Member (J)

( K.D. Saha )  
Member (A)

5.12-86  
6

CM

No one appears. Adjourned to  
13.2.97 for hearing.

( D. Purkayastha )  
Member (J)

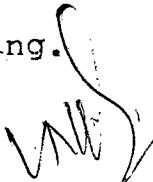
( K.D. Saha )  
Member (A)

OA - 352/96

7./ 13.2.97.

List it on 2.5.97 for hearing.

/CBS/

  
(V.N. Mehrotra)

Vice-chairman

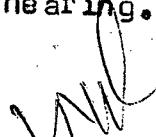
8

2.5.97

List on 23.7.97 for hearing.

CM

  
(K. Muthu Kumar)  
Member (A)

  
(V.N. Mehrotra)  
Vice-Chairman

9

23.7.97

List on 10.9.97 for hearing.

CM

  
(V.N. Mehrotra)  
Vice-Chairman

10/10.09.97

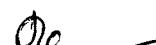
Shri S. Bhushan, counsel for the applicant.

Shri J.N. Pandey, SSC for the respondents.

The learned counsel for the respondents prays for time to seek instruction. Allowed four weeks time to file W/s. Rejoinder may be filed within two weeks thereafter.

List on 17.11.1997 for hearing.

SKJ

  
(R.K. Ahooja)  
Member (A)

  
(V.N. Mehrotra)  
Vice-Chairman

11

17.11.97

CM

None for the applicant. Shri J.N. Pandey, Senior Standing Counsel, prays for three weeks time to file written statement. Allowed. Rejoinder to be filed within two weeks thereafter. List on 21.1.98 for direction.

*W.M.*

*Re*  
(R.K. Ahuja)  
Memoer (A)

(V.N. Mehrotra)  
Vice-Chairman

12/21.1.98

Since the Bench is not available list on 27.3.98 for direction.

SKS

*W.M.*  
(V.K. Srivastava)  
Dy. Registrar

13/27.03.98

On the request by Shri J.N. Pandey, the learned SSC, four weeks further time is allowed to file W/s. Rejoinder, if any, may be filed within two weeks thereafter. List on 03.06.1998 for direction.

SKJ

*Re*  
(L.R.K. Prasad)  
Member (A)

*W.M.*  
(V.N. Mehrotra)  
Vice-Chairman

14

3.6.98

CM

Written statement not filed so far.

Four weeks' time is allowed for the same.

Rejoinder to be filed within three weeks thereafter. List on 3.9.98 for direction.

*MS*

(L.R.K.Prasad)

Member (A)

*VN*

(V.N.Mehrotra)

Vice-Chairman

15/03.09.98

W/S not filed so far. Four weeks further time is allowed for the same. Rejoinder may be filed within two weeks thereafter.

List on 30.11.1998 for direction.

*MS*

(L.R.K.Prasad)

Member (A)

*VN*

(V.N.Mehrotra)

Vice-Chairman

16/30.11.98

WS not filed. 4 weeks further time is allowed to file the WS. Rejoinder, if any, may be filed within two weeks thereafter. List it on 12.2.1999 for adm<sup>i</sup> direction.

*RS*

AM.

(LAKSHMAN JHA)  
Member (J)

*LP*

(L.R.K PRASAD)  
Member (A)

W/S filed  
on 28/1/99

17. / 12.2.99. None for the applicant.

W/S has been filed. The applicant may file rejoinder within two weeks. List it on 16.4.99 for direction.

*RS*

/CBS/ (LAKSHMAN JHA)  
MEMBER (J)

*LP*

(L.R.K. PRASAD)  
MEMBER (A)

OA - 352/96

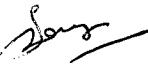
18./16.4.99.

List it on 11.5.99 for direction for want of time.

/CBS/

  
(L. HMINGLIANA)

MEMBER (A)

  
(S. NARAYAN)

VICE-CHAIRMAN

19/11/05.99

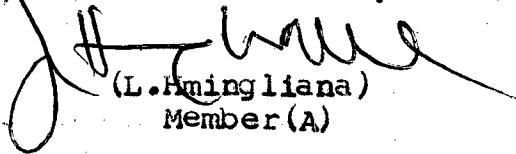
Shri V.M.K.Sinha, SSC for the respondents.

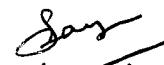
None for the applicant even on second call.

We have looked into the earlier orders as well.

This O.A. is thus, dismissed for default.

SKJ

  
(L.Hmingliana)  
Member (A)

  
(S.Narayanan)  
Vice-Chairman